

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:2944

ANSWERED ON:10.02.2014

VOCATIONAL TRAINING

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Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government is implementing any skill development scheme for propagating vocational education to give job-oriented training to unemployed youths in the country;
- (b) If so, the details thereof along with the number of skill development / vocational training centres setup in the country, state-wise;
- (c) whether the Government proposes to set up more such training centres particularly in the rural areas of the country including Uttar Pradesh; and
- (d) If, so, the details thereof?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH)

(a)to (d) Ministry of Labour and Employment is implementing Major Skill Development Schemes as below:

i. Craftsmen Training Scheme: The objectives of Craftsmen Training Scheme is to equip the human resource with appropriate skills required in the labour market.

Training courses under Craftsmen Training Scheme are being offered through a network of 10,750 Government and Private Industrial Training Institutes (Govt. and Pvt. ITIs) located all over the country with total seating capacity of 15.24 Lakh. Persons having 8th, 10th and 12th pass qualification can take admission in these institutes. There is no upper age limit for candidates taking admission in these ITIs. Presently, 132 trades have been covered under the Scheme. About 70% of the training period is allotted to practical training and the rest to subjects relating to Trade Theory, Workshop Calculation & Science/Engineering Drawing & Employability Skills.

ii. Apprenticeship Training: Under the provisions of the Apprentices Act, 1961, the Apprenticeship Training is provided on the job in industry to school leavers and ITI pass outs with an objective to provide skilled workers for the industry in 260 designated trades. There are four categories of apprentices namely; trade apprentice, graduate, technician and technician (vocational) apprentices. Qualifications of trade apprentices vary from class VIII pass to XII class (10+2) system. Period of training varies from 6 months to 4 years. Central Apprenticeship Council is an apex statutory tripartite body which advises the Government on laying down of policies and prescribing norms & standards in respect of Apprenticeship Training. At present 28,500 establishments are covered under the Act.

iii. Skill Development Initiative Scheme (SDIS): The SDI scheme, based on the Modular Employable Skills (MES) framework, has been operationalized from May, 2007 to provide vocational training for early school leavers and existing workers, especially in the informal sector through 8683 VTPs to improve their employability. Skills of the persons are tested by empaneled Assessing Bodies and certified by NCVT. 23.14 lakh persons have been trained since inception.

More ITIs and VTPs are being setup in Govt. and Private sector in various States in the urban and rural areas.

The list of ITIs and VTPs in various states and UTs including Uttar Pradesh is attached as Annex 'A' and 'B' respectively.